

FORM B PUBLIC ANNOUNCEMENT

[Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016]

FOR THE ATTENTION OF THE STAKEHOLDERS OF ELENA POWER AND INFRASTRUCTURE LIMITED

	PARTICULARS	DETAILS
1.	NAME OF CORPORATE DEBTOR	ELENA POWER AND INFRASTRUCTURE LIMITED
2.	Date of Incorporation of Corporate Debtor	April 24, 2008
3.	Authority under which Corporate Debtor is Incorporated/Registered	Registrar of Companies (ROC, Delhi)
4.	Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U45204DL2008PLC177186
5.	Address of the registered office & principal office (if any) of Corporate Debtor	House No. 854-A, 3rd Floor, Block E1 Gali No. 51, Molarband Extn. Badarpur New Delhi -110044
6.	Date of closure of Insolvency Resolution Process	November 01, 2022 (as per public announcement during CIRP)
7.	Liquidation commencement date of Corporate Debtor	June 12, 2023 (Order received on June 15, 2023)
8.	Name & Registration Number of Insolvency Professional acting as Liquidator	Mr. Ashok Arora Regn. No: IBBI/IPA-003/ICAI-N-00279/2020-2021/13170
9.	Address and Email of the liquidator as registered with the Board	Add.: 13/8, Pant Nagar, Jangpura Extn., Opp. Jangpura Post Office, New Delhi-110014 Email: ashok.arora79@yahoo.com
10.	Address and e-mail to be used for correspondence with the liquidator	Add.: 13/8, Pant Nagar, Jangpura Extn., Opp. Jangpura Post Office, New Delhi-110014 Email: elena.cirp@gmail.com
11.	Last date for submission of Claims	July 15, 2023

Notice is hereby given that the National Company Law Tribunal, New Delhi Bench II has ordered the commencement of liquidation of the **Elena Power and Infrastructure Limited on June 12, 2023** (Order Received on June 15, 2023).

The stakeholders of **Elena Power and Infrastructure Limited** are hereby called upon to submit their claims with proof on or before **July 15, 2023**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means. Other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Ashok Arora
(Liquidator)

IBBI Reg. No.: IBBI/IPA-003/ICAI-N-00279/2020-2021/13170

Address of RP: 13/8, Pant Nagar, Jangpura Extn.,
Opp. Jangpura Post Office, New Delhi - 110014

Date : 16.06.2023

Place : New Delhi

Email: elena.cirp@gmail.com | **AFA Validity:** July 21, 2023